LOK SABHA

UNSTARRED QUESTION NO. 3592

TO BE ANSWERED ON 8th AUGUST 2016

SUBSIDY BENEFIT TO LPG CONSUMERS

†3592. SHRI RAVINDRA KUMAR PANDEY:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government has identified such customers who have taken the benefit of LPG subsidy in wrong and illegal manner in the country;

(b) if so, the total number of such cases came to light during the last three years and the current year, State/UT-wise; and

(c) the details of quantum of subsidy given in such cases during the said period and the action taken by the Government against the persons found involved in such irregularities, State/UT-wise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) Public Sector Oil Marketing Companies (OMCs) carry out inter/intra company de-duplication exercise based on Aadhaar, bank accounts, name and address to identify the multiple connections suspects who avail subsidy on their domestic LPG connections. On the basis of results of de-duplication exercise, OMCs take further actions like blocking/suspension/KYC collection/termination. Since beginning of the de-duplication exercise till 01.07.2016, OMCs have blocked 1,22,86,591 LPG connections. State/UTs-wise details of blocked LPG consumers are at **Annexure.**

Further, OMCs have informed that since these LPG consumers have been identified in the de-duplication exercise conducted in a phased manner over a period of time, it is difficult to quantify the actual subsidy availed by these customers before blocking.

State/UT	No. of households detected & blocked with multiple LPG connections			
	IOC	BPC	HPC	OMC
Andaman And Nicobar	13634	0	0	13634
Andhra Pradesh	202282	214160	242094	658536
Arunachal Pradesh	46623	335	0	46958
Assam	629816	72859	10563	713238
Bihar	202077	42133	27858	272068
Chandigarh	21427	7110	11111	39648
Chhattisgarh	82304	29112	26339	137755
Dadra and Nagar Haveli	0	0	746	746
Daman and Diu	0	2724	1365	4089
Delhi	318257	70574	60248	449079
Goa	596	4259	43233	48088
Gujarat	413191	264847	52734	730772
Haryana	204806	163660	76322	444788
Himachal Pradesh	226183	26286	20693	273162
Jammu and Kashmir	101821	66263	35256	203340
Jharkhand	136250	12179	29308	177737
Karnataka	138032	112405	79852	330289
Kerala	114038	122987	18511	255536
Lakshadweep	0	0	0	0
Madhya Pradesh	293008	116715	114850	524573
Maharashtra	127429	849620	553586	1530635
Manipur	75549	0	0	75549
Meghalaya	24579	2126	0	26705
Mizoram	58999	0	0	58999
Nagaland	55566	383	0	55949
Odisha	111674	58496	86959	257129
Puducherry	3112	1626	9686	14424
Punjab	263033	170798	79118	512949
Rajasthan	246861	147888	51692	446441
Sikkim	42391	0	0	42391
Tamil Nadu	145102	73354	35977	254433
Telangana	141616	25255	178377	345248
Tripura	82338	0	0	82338
Uttar Pradesh	1162172	835204	249222	2246598
Uttarakhand	345792	68391	12659	426842
West Bengal	395520	132223	58182	585925
Grand Total	**6426078**	**3693972**	**2166541**	**12286591**